

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/1039/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Susmita Phukan Khound,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the 25th February, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/1459/2022 Date 23.02.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 25.02.2022 till the morning of 28.02.2022**. Further, the Addl. Sessions Judge cum Special Judge (POCSO), and in her absence, the Addl. District and Sessions Judge, (FTC), in his absence, the Civil Judge & Assistant Sessions Judge Lakhimpur, North Lakhimpur, will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/1040/A, dated , 25-02-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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